



HIGH COURT OF TRIPURA AGARTALA

No.F.6 (21)-HC/2021/[Bulk Proc.-eTender]/23315

Dated, Agartala,
the 29th Oct, 2021

Corrigendum 1: Extension of Tender Submission Date

Extension of last date of bid submission for eTender with reference to eTender No. No.F.6 (21)-HC/2021/[Bulk Proc.-eTender]/**21442** issued by this Registry of the High Court of Tripura, floated on 27.09.2021 for "**SUPPLY, INSTALLATION , TESTING & MAINTENANCE of Studio based VC system with Display unit & Recorder for the High Court of Tripura & its 8(eight) District Courts**", all prospective Bidders are hereby informed that the High Court of Tripura has extended the last date of bid submission for eTender as follows:

Particulars	Original date	Revised date
Bid submission closing date	14:00 Hrs. on 08.11.2021	15:00 Hrs. on 30.11.2021
Bid opening date	16:30 Hrs. on 08.11.2021	16:30 Hrs. on 30.11.2021

However, all other terms and conditions of the tender document will remain unchanged.

Note: Clarifications/Decisions with regard to the queries/requests made by the bidders in Pre-Bid meeting held on 28 – 30 Sep, 2021 will be issued shortly through a corrigendum and the same will be published on the State eTender Portal as well in the Official website of this Registry.

Chaleredeb 29.10.21
(S. Chakraborty)

Registrar(Admn., P&M)

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